

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER -01

WEDNESDAY, DECEMBER 11, 2024, AT 02:00 P.M.

HON'BLE THE ACTING CHIEF JUSTICE
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996, TRANSFER APPLICATIONS (CIVIL & CRIMINAL), WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA, CIVIL CONTEMPT PETITIONS UP TO THE YEAR 2022, WRIT PETITIONS SERVICE SINGLE UPTO THE YEAR 2020, APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 UPTO THE YEAR 2021 AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA UPTO THE YEAR 2021- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	C482/1864/2021	SUDHIR KUMAR RANA Versus STATE OF UTTARAKHAND AND ANOTHER	PAWAN MISHRA	NEERAJ GARG PANKAJ KUMAR YASHPAL SINGH G.A.
* FRESH CASES FOR ADMISSION *				
2	C447/19/2024	VIRENDER Versus SILPA AND ANOTHER	RAJVEER SINGH	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
3	ARBAP/53/2024	M/S EX SOLDIERS MECHANICALS WORKS Versus UNION OF INDIA AND OTHERS	ADITYA PRATAP SINGH	DEPUTY S.G.
4	ARBAP/54/2024	M/S EX SOLDIERS MACHANICALS WORKS Versus UNION OF INDIA AND OTHERS	ADITYA PRATAP SINGH	DEPUTY S.G.
5	C24/107/2024	DEEPTI SAINI Versus SANDEEP KUMAR VERMA	RAJVEER SINGH	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
6	WPMS/2869/2024	SHRIRAM GENERAL INSURANCE CO LTD Versus NARESH KUMAR AND OTHERS	D C S RAWAT	
	WITH IA/1/2024 FOR STAY APPLICATION			
7	WPMS/3104/2024	ANIL KUMAR TRIPATHI Versus JAGPAL SINGH AND ANOTHER	NIKHIL SINGHAL	D S NEGI SIDDHARTHA SINGH
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			

8	WPMS/3147/2024	RAGHAV PRASAD Versus GOVERNMENT OF UTTARAKHAND AND OTHERS	H S MEHRA SIDDHANT TIWARI	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION			
9	WPMS/3191/2024	SIDHNATH DUBEY AND ANOTHER Versus ASHA NARAYAN TIWARI AND OTHERS	RAVI JOSHI B D PANDE	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
10	WPMS/3235/2024	JAGDISH SINGH VIRMANI Versus SANGEET KUMAR	SIDDHARTHA SINGH D S NEGI	NIKHIL SINGHAL
	WITH IA/1/2024 FOR STAY APPLICATION			
11	WPMS/3250/2024	JABBAR SINGH Versus BHAJAN SINGH AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	B S NEGI SHIVAM RANA (FOR CAVEATOR) C.S.C. AJEET KUMAR YAADAV
	WITH IA/1/2024 FOR STAY APPLICATION			
12	WPMS/3308/2024	SANDEEP PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	POORAN SINGH RAWAT	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
13	WPMS/3331/2024	MITHLESH Versus SANDESH AGARWAL AND OTHERS	NARENDRA BALI RAJEEV BHATT	
	WITH IA/1/2024 FOR STAY APPLICATION			
14	WPMS/3332/2024	CHANDRAMUKUT SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DEEP PRAKASH BHATT	ANJALI BHARGAVA C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
15	WPMS/3408/2024	SUNIL KUMAR AND OTHERS AND OTHERS Versus HAJI JIAUL HAQ AND OTHERS	PRINCE CHAUHAN D S NEGI SIDDHARTHA SINGH	VINAY BHATT (FOR CAVEATOR) MOHD SHAFY
	WITH IA/1/2024 FOR STAY APPLICATION			

*** JUST AFTER FRESH MATTERS ***

16	C482/1756/2018	NARENDRA SINGH RATHOR Versus STATE OF UTTARAKHAND AND ANOTHER	B M PINGAL RAJAT MITTAL	PANKAJ SHARMA AMIT KAPRI G.A.
	WITH IA/13917/2023 FOR URGENCY APPLICATION			
17	WPMS/3382/2018	ANIL BANSAL Versus DR. VINOD KUMAR GOYAL AND OTHERS	NEERAJ GARG	PIYUSH GARG
	WITH CLMA/17579/2018 FOR STAY APPLICATION			
18	WPMS/3500/2018	DR. VINOD KUMAR GOYAL Versus LEARNED PRESCRIBED AUTHORITY DEHRADUN/IST ADDITIONAL CIVIL JUDGE SR. DIV. DEHRADUN AND OTHERS	PIYUSH GARG	
19	WPCRL/38/2021	RAJESH SETH AND OTHERS Versus STATE OF UTTARKAHAND AND OTHERS	RAMJI SHRIVASTAVA SAGAR KOTHARI	PIYUSH GARG G.A.
	WITH IA/1/2021 FOR STAY APPLICATION IA/2/2021 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
20	WPCRL/51/2021	GOPAL CHANDRA BISWAS AND ANOTHER Versus STATE OF UTTARKHAND AND OTHERS	HARSHPAL SEKHON	G.A.
21	WPCRL/151/2021	SANJAY KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	RAJENDRA ARYA MOHD. TAYYAB	G.A.
22	WPCRL/154/2021	MANISH CHAUHAN AND ANOTHER Versus STATE OF UTTARKHAND AND OTHERS	SANJEEV SINGH PREETI SINGH	G.A.
23	WPCRL/161/2021	RAJIV KUMAR Versus STATE OF UTTARKHANAD AND OTHERS	HARSHPAL SEKHON	G.A.
24	WPCRL/162/2021	SAURABH KUMAR KASHYAP Versus STATE OF UTTARAKHAND AND OTHERS	SHUJEET SHAH	G.A.
25	WPCRL/163/2021	YOGESH MALTHORA Versus STATE OF UTTARKAHAND AND	CHETNA LATWAL	G.A. R P SINGH (FOR CAVEATOR)

OTHERS

WITH

IA/2/2021 FOR STAY VACATION APPLICATION

26	WPCRL/165/2021	SANJAY KUMAR AGRAWAL AND ANOTHER Versus STATE OF UTTARKHAND AND OTHERS	RAJENDRA SINGH AZAD	G.A. B D PANDE H C PATHAK
27	WPCRL/168/2021	AMIT BUDHLAKOTI AND ANOTHER Versus STATE OF UTTARKAHAND AND OTHERS	GHANSHYAM JOSHI	G.A.
28	WPCRL/169/2021	BRAJESH JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	AMIT KAPRI H S RAWAL	G.A.
29	WPCRL/244/2021	NARESH ALIAS NARENDRA SINGH RAJWAR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	MANOJ JOSHI	G.A.

WITH

IA/2/2021 FOR STAY APPLICATION

30	WPCRL/245/2021	ADITYA CHAUHAN Versus STATE OF UTTARKAHAND AND OTHERS	PARIKSHIT SAINI	G.A.
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WITH

IA/3/2023 FOR URGENCY APPLICATION

*** AFTER FRESH MATTERS ***

31	ARBAP/11/2023	LOCHAN SINGH AND ANOTHER Versus P S KOCHER AND ANOTHER	NEERAJ GARG YASHPAL SINGH	YASH KOTAK KRISHNA KUMAR SINGH NISHANT KRISHNA ADHIKARI NAGESH AGGARWAL
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WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
 IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
 IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

32	ARBAP/36/2024	MS A V ASSOCIATES Versus U P RAJKIYA NIRMAN NIGAM LTD AND ANOTHER	SHASHANK PANDEY AKSHAY PRADHAN ADITYA BARTHWAL	ANIL KUMAR JOSHI
33	ARBAP/48/2024	ASHOK CHAND Versus	MEENA BOHRA PRABHAT	C.S.C.

*** ADMISSION MATTERS (AFTER FRESH) ***

34 WPSS/29/2019 LOKESH SINGH MEHTA SUNDER DEPUTY S.G.
Versus DHAUNI
UNION OF INDIA AND OTHERS B N MOLAKHI

NOTE : CONNECTED WPSS/4088/2018, WPSS/4090/2018 & WPSS/4094/2018 ARE DECIDED.

CONNECTED WITH

34(1) WPSS/4001/2018 SURAJ SINGH JEENA MAHENDRA DEPUTY S.G.
Versus SINGH RAWAT
UNION OF INDIA THROUGH BHUPENDRA
CHIEF OF ARMY STAFF (COAS) OF BISHT
INDIAN ARMY AND OTHERS

WITH

IA/291/2019 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

34(2) WPSS/4075/2018 KAMAL JEET SINGH AND OTHERS JITENDRA PANKAJ
Versus CHAUDHARY CHATURVEDI
UNION OF INDIA AND OTHERS DEPUTY S.G.

CONNECTED WITH

34(3) WPSS/4088/2018 SURESH CHANDRA AND OTHERS JITENDRA ASTT. S.G.
Versus CHAUDHARY
UNION OF INDIA THROUGH ITS
DEFENCE SECRETARY MINISTRY
OF DEFENCE DEPARTMENT OF
DEFENCE NEW DELHI AND
OTHERS

CONNECTED WITH

34(4) WPSS/4090/2018 VIDHYA SAGAR AND OTHERS JITENDRA ASTT. S.G.
Versus CHAUDHARY
UNION OF INDIA AND OTHERS

CONNECTED WITH

34(5) WPSS/4094/2018 GAURAV PURI GOSWAMI AND JITENDRA ASTT. S.G.
OTHERS CHAUDHARY
Versus
UNION OF INDIA AND OTHERS

CONNECTED WITH

34(6) WPSS/4106/2018 NITISH RAWAT SIDDHARTHA DEPUTY S.G.
Versus BISHT
UNION OF INDIA THROUGH
SECRETARY IN THE DEPARTMENT
OF DEFENCE NEW DELHI AND
OTHERS

WITH

CLMA/19009/2018 FOR STAY APPLICATION

CONNECTED WITH

34(7) WPSS/78/2019 RAJENDRA SINGH MAHARA MAHENDRA DEPUTY S.G.
Versus SINGH RAWAT

UNION OF INDIA THROUGH
DEFENSE SECRETARY AND
OTHERS

BHUPENDRA
BISHT

WITH
CLMA/664/2019 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

34(8)	WPSS/90/2019	SUNDER SINGH PHARTIYAL Versus UNION OF INDIA THROUGH DEFENSE SECRETARY AND OTHERS	MAHENDRA SINGH RAWAT BHUPENDRA BIST	DEPUTY S.G.
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WITH
CLMA/665/2019 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

34(9)	WPSS/2360/2019	AJAY SINGH MAHAR AND OTHERS Versus UNION OF INDIA AND ANOTHER	D S MEHTA	DEPUTY S.G.
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35	WPMS/3083/2024	RAWETI AND OTHERS Versus HARVINDER SINGH AND ANOTHER	S S YADAV	AJEET KUMAR YADAV
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*** OLD MATTERS ***

36	WPMS/1736/2009	NAVIN CHANDRA KAVIDAYAL Versus PRESIDING OFFICER LABOUR COURT AND OTHERS	VINOD TEWARI B D UPADHAYAY	ASHISH JOSHI V.B.S. NEGI C.S.C.
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37	WPMS/1045/2013	SRI DEVI PRASAD AND ANOTHER Versus SMT. SUDHA RANI	KULDEEP S. RAWAL P S BISHT SIDDHARTHA SINGH	PIYUSH GARG
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*** ORDERS ON APPLICATIONS ***

38	IA/10477/2022 FOR SUBSTITUTION APPLICATION IN WPMS/1176/2015	RAMESH CHAND SHARMA Versus THAKUR DAS SINDHI	PIYUSH GARG SUDHIR KUMAR VANDANA SINGH PRADEEP CHAMYAL ANANT AGARWAL KIRTI SHARAN AGARWAL INDU SHARMA	SIDDHARTHA SINGH, P.S.BISHT
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39	IA/8544/2024 FOR URGENCY APPLICATION IN WPSS/747/2020	GULAM MUSTAFA Versus STATE OF UTTARAKHAND	ANURAG KASHYAP YOGESH	C.S.C.
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40 MCC/2/2024 FOR RESTORATION APPLICATION
IN
WPMS/500/2024 RAKESH THAPLIYAL Versus
GOVIND RAM THAPLIYAL

PRASHANT
KHANNA
HIMANSHU
JOSHI

MUKESH KUMAR
KAPARUWAN
DINESH SINGH
MIYAN
ARCHITA
BADONI
ATUL CHANDRA
SAKLANI
KULWANT
SINGH

41 IA/2/2024 FOR STAY VACATION APPLICATION
IA/3/2024 FOR URGENCY APPLICATION
IN
WPMS/2613/2024 SANTOSH KUMARI Versus
RISHU SAINI AND OTHERS

SIDDHARTHA
SINGH
D S NEGI

SANJAY BHATT
MUNISH
BHARDWAJ

*** ORDER MATTERS ***

42 BA1/389/2024 SNEHASIS BHATTACHARYYA Versus
STATE OF UTTARAKHAND

AKHIL KUMAR
SAH
AYUSH
AGRAWAL
RAHUL
ADHIKARI
GANESH
KANDPAL

G.A.

WITH
IA/2/2024 FOR URGENCY APPLICATION

*** ADMISSION MATTERS ***

43 C482/1832/2016 BALVIR RAM Versus
STATE OF UTTARAKHAND AND
ANOTHER

PRADEEP
HAIRIYA

G.A.

44 WPMS/2491/2017 AKHIL KUMAR Versus
SMT. GILSHARAN KAUR AND
OTHERS

PIYUSH GARG

ADITYA SINGH
PARESH
SREENATH
SHARMA
PRAGYA NAND
TIWARI

WITH
CLMA/12757/2017 FOR INTERIM RELIEF APPLICATION

45 WPMS/1995/2018 ANAND SINGH AND OTHERS Versus
SANTOSH KUMAR AND OTHERS

P. S. BISHT
SIDDHARTHA
SINGH

PANKAJ KUMAR
C.S.C.

WITH
IA/10002/2024 FOR DELAY CONDONATION APPLICATION
IA/10003/2024 FOR SETTING ASIDE ABATEMENT APPLICATION
IA/10004/2024 FOR SUBSTITUTION APPLICATION

46	WPMS/667/2022	SITAM SINGH Versus AJAB SINGH AND OTHERS	ARVIND KUMAR SHARMA	SUNIL CHANDRA CHANDRA PRAKASH CHANDRA PRAKASH
47	WPMS/3272/2023	PREMWATI ALIAS PREM DEVI Versus BHARTU AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	NIKHIL SINGHAL

NOTE : MENTIONED CASE.

48	WPMS/2995/2024	SHALENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DEEP PRAKASH BHATT	ANJALI BHARGAVA C.S.C.
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WITH
IA/1/2024 FOR STAY APPLICATION

*** FOR FINAL HEARING ***

49	WPMS/1967/2017	DAYAL CHAND AGARWAL Versus SAURABH SHARMA AND ANOTHER	P. S. BISHT SIDDHARTHA SINGH	NIKHIL SINGHAL
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50	WPSS/3421/2018	SMT. REENA RANI Versus STATE OF UTTARAKHAND THROUGH SECRETARY EDUCATION DEPARTMENT SECRETARIAT DEHRADUN AND OTHERS	TAPAN SINGH	C.S.C.
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WITH
IA/17770/2024 FOR DELAY CONDONATION APPLICATION

51	WPMS/1093/2022	STATE OF UTTARAKHAND Versus CHANDI PRASAD BHATT DECEASED	C.S.C.	ANJALI BHARGAVA NANDAN ARYA PIYUSH GARG ANKUR SHARMA (FOR CAVEATOR) M S DHAPOLA
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Causelists generated for Bench ID- 1033 and causlist ID- (1001) 09/12/2024 05:52:25 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 02

WEDNESDAY, DECEMBER 11, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PERSONAL APPEARANCE *				
1	CRLR/766/2022	PANKAJ SHARMA Versus RADHA	VIKAS KUMAR GUGLANI	SHUBHAM PANDEY D.C.S.RAWAT
* FRESH CASES FOR ADMISSION *				
2	BA3/83/2024	SONU Versus STATE OF UTTARAKHAND	C K SHARMA NITIN TEWARI	G.A.
3	CRLR/891/2024	SATISH KUMAR TAMTA Versus SARITA TAMTA AND ANOTHER	TARUN PRAKASH SINGH TAKULI USHA KHETWAL JAYANT SAH SANDEEP KASHMIRA	
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
4	ABA/1235/2024	TAHIR AND OTHERS Versus STATE OF UTTARAKHAND	ANUJ SINGH KUNJWAL SHOBHA MEHRA MOHIT KUMAR KASHYAP	G.A.
5	BA1/2344/2024	AJAY Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
6	BA1/2377/2024	RAVINDER SINGH Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN (LEGAL AID)	G.A.
WITH IA/1/2024 FOR EXEMPTION APPLICATION				
7	BA1/2378/2024	SHEHZAD Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV	G.A.
8	BA1/2379/2024	FAEEM Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.

9	BA1/2381/2024	ANKUSH ALIAS RANJHA Versus STATE OF UTTARAKHAND	MANISH LOHANI ALOK KUMAR	G.A.
10	BA1/2382/2024	SANDEEP PAL Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN (LEGAL AID)	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
11	BA1/2383/2024	MOHD. SHAHID Versus STATE OF UTTARAKHAND	RAVI SHANKAR KANDPAL (LEGAL AID)	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
12	BA1/2388/2024	SHAMIM AHMAD Versus STATE OF UTTARAKHAND	PREM KAUSHAL MAHESH CHANDRA	G.A.
	* TIME BARRED (FRESH CASES) *			
13	CRLR/884/2024	RAVI KANT ARORA Versus STUTI ARORA AND ANOTHER	MUKESH KUMAR KAPARUWAN SHUBHAM RATHI KRISHAN MOHAN JOSHI	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR IA/2/2024 FOR STAY APPLICATION			
14	CRLR/894/2024	RAJAT SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	PRIYANSHU GAIROLA (LEGAL AID)	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR IA/2/2024 FOR STAY APPLICATION			
	* PERSONAL APPEARANCE *			
15	CRLR/566/2024	SANDEEP KAUR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	LALIT SHARMA SURAIYA NAAZ	HARSHPAL SEKHON NAVJOT SINGH G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	* ORDERS ON APPLICATIONS *			
16	IA/2/2022 FOR BAIL APPLICATION IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT IN			
	CRLA/263/2022	VISHAVJEET RAI Versus STATE OF UTTARAKHAND AND ANOTHER AND ANOTHER	SHASHI KANT SHANDILYA	M K RAY G.A.

17 IA/2/2024 FOR BAIL APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION
IN
CRLR/161/2024 RASHID KAMAAL GOPAL K VERMA MOHD.SAFDAR
Versus KAILASH G.A.
STATE OF UTTARAKHAND AND CHANDRA
ANOTHER RAJAT JOSHI

CONNECTED WITH

17(1) IA/2/2024 FOR BAIL APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION
IA/5/2024 FOR MISCELLANEOUS APPLICATION
IN
CRLR/162/2024 RASHID KAMAAL GOPAL K VERMA MOHD.SAFDAR
Versus KAILASH G.A.
STATE OF UTTARAKHAND AND CHANDRA
ANOTHER RAJAT JOSHI

18 MCRC/1/2024 FOR CORRECTION APPLICATION
IN
BA1/2072/2024 VISHU KUMAR BILAL AHMED G.A.
Versus
STATE OF UTTARAKHAND

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

19 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR COMPOUNDING APPLICATION
IA/3/2024 FOR EXEMPTION APPLICATION
IN
CRLR/794/2024 DHARMESH JOSHI AMIT KAPRI DEEP PRAKASH
Versus BHATT
STATE OF UTTARAKHAND AND G.A.
ANOTHER

*** ORDER MATTERS ***

20 ABA/1026/2023 NAJIYA MANI KUMAR G.A.
Versus
STATE OF UTTARAKHAND

21 BA1/2304/2023 SURENDRA KUMAR AMIT KAPRI G.A.
Versus
STATE OF UTTARAKHAND

WITH

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

22 BA1/2803/2023 KAMAL BANIK VIKAS ANAND G.A.
Versus PIYUSH
STATE OF UTTARAKHAND SHRIVASTAV

23 BA7/1/2024 KULDEEP SINGH ALIAS K.D VIKAS ANAND G.A.
Versus AMIT
STATE OF UTTARAKHAND SATYAWALI
GYAN MATI
KUSHWAHA

WITH

IA/1/2024 FOR SHORT TERM BAIL APPLICATION

24	BA4/9/2024	BAHPER AHMED ALIAS BAHAR AHMED Versus STATE OF UTTARAKHAND	AMIT KAPRI RAHUL KUNWAR SINGH	G.A.
25	BAC/17/2024	HARI NANDAN BALMIKI Versus STATE OF UTTARAKHAND AND ANOTHER	ANIL ANTHWAL VIVEK KUMAR	G.A.
26	SABA/30/2024	JASSI KACHOORA ALIAS JASVEER SINGH Versus STATE OF UTTARAKHAND	KISHORE RAI VIKRAM SINGH	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT				
27	BA2/105/2024	SONU Versus STATE OF UTTARAKHAND	VIKAS ANAND SACHIN GYAN MATI KUSHWAHA	G.A.
28	BA1/159/2024	AFROZ Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
29	BA2/208/2024	RAJEEV Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH				
29(1)	BA1/1641/2024	MOHD. ASLAM Versus STATE OF UTTARAKHAND	AKRAM PARVEZ	G.A.
WITH IA/1/2024 FOR EXEMPTION APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION				
30	BA2/240/2024	PRATAP SINGH Versus STATE OF UTTARAKHAND	VEER KUNWAR SINGH	G.A.
31	BA2/255/2024	RAJENDRA SINGH NEGI ALIAS RAJU Versus STATE OF UTTARAKHAND	PANKAJ MIGLANI AAKIB AHMED	G.A.
32	BA2/289/2024	ANKIT ALIAS PULKIT GUPTA Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.

NOTE : CONNECTED BA1/678/2024 AND 1381/2023 ARE DECIDED.

CONNECTED WITH

32(1)	BA1/1381/2023	PULKIT ARYA Versus STATE OF UTTARAKHAND	ADITYA SINGH	SYED NADIM PREM SINGH SAUN,
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PRABHAKAR
JOSHI,
BHUVNESH
JOSHI, NAVNISH
NEGI, VIJAY
SINGH,
HIMANSHU
ASWAL,
K.K.TIWARI,
D.S.MEHTA,
KAUSHAL
PANDEY
G.A.

CONNECTED WITH

32(2) BA1/678/2024 ANKIT ALIAS PULKIT GUPTA PAWAN MISHRA G.A.
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

33 BA2/291/2024 SUNNY KUMAR ANKUR SHARMA G.A.
Versus
STATE OF UTTARAKHAND

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

34 BA2/299/2024 SAGAR RAJPOOT PANKAJ SINGH G.A.
Versus
CHAUHAN
STATE OF UTTARAKHAND

35 BA2/301/2024 VIRENDRA KUMAR SHAH MOHD SAFDAR G.A.
Versus
SUKHWANI
STATE OF UTTARAKHAND
SINGH

36 BA2/302/2024 ARJUN SACHDEVA AYUSH TYAGI G.A.
Versus
RAJAT MITTAL
STATE OF UTTARAKHAND

37 ABA/370/2024 VEDPAL AND ORS AND OTHERS BILAL AHMED G.A.
Versus
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION

NOTE : IA/1/2024 IS DEFECTIVE.

38 BA1/548/2024 HARPREET SINGH ALIAS HAPPY S K MANDAL G.A.
KAHLO
Versus
STATE OF UTTARAKHAND

WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

NOTE : IA 2/2024 IS DEFECTIVE.

39 BA1/860/2024 AARIF KHAN AZMEEN M.K.RAY (FOR
Versus SHEIKH COMPLAINANT)
STATE OF UTTARAKHAND SUDHIR KUMAR G.A.

CHAUDHARY
P.C.PETSHALI
AKLEMA
PARVEEN

CONNECTED WITH

- | | | | | |
|-------|---------------|---|---------------------------------------|-------------------------------------|
| 39(1) | ABA/1119/2023 | MOHD. AARIF KHAN
Versus
STATE OF UTTARAKHAND | KAUSHAL SAH
JAGATI
P C PETSHALI | M.K.RAY(FOR
COMPLAINANT)
G.A. |
| 40 | ABA/903/2024 | HARSHIT GUPTA
Versus
STATE OF UTTARAKHAND AND
OTHERS | SANJAY BHATT
PREM PRAKASH
BHATT | SHARIQ
KHURSHID
G.A. |

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

- | | | | | |
|----|---------------|---|---|-------------------------------|
| 41 | ABA/985/2024 | GULFAM
Versus
STATE OF UTTARAKHAND | PRABHA
NAITHANI
AVIDIT NOLIYAL | G.A. |
| 42 | ABA/992/2024 | JABIR MIAN
Versus
STATE OF UTTARAKHAND | MAHAVIR KOHLI | G.A. |
| 43 | ABA/1070/2024 | SURJEET SINGH
Versus
STATE OF UTTARAKHAND | SARITA BISHT
PIYUSH SAMMAL
R S SAMMAL | G.A. |
| 44 | BA1/1139/2024 | SUNIL SINGH
Versus
STATE OF UTTARAKHAND | SARITA BISHT
PIYUSH SAMMAL
LALIT SAMMAL
R S SAMMAL | DEEP PRAKASH
BHATT
G.A. |
| 45 | ABA/1142/2024 | KHALID
Versus
STATE OF UTTARAKHAND | GAURAV SINGH | G.A. |

CONNECTED WITH

- | | | | | |
|-------|---------------|---|---|------|
| 45(1) | ABA/1160/2024 | SAHUD
Versus
STATE OF UTTARAKHAND | GAURAV SINGH | G.A. |
| 46 | BA1/1208/2024 | KUMAR
Versus
STATE OF UTTARAKHAND | ANIL KUMAR
PAWAN KUMAR
JOSHI
DINESH
CHANDRA JOSHI | G.A. |

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

- | | | | | |
|----|---------------|---|---|------|
| 47 | ABA/1220/2024 | KHUSKARAM SINGH
Versus
STATE OF UTTARAKHAND | HARSH
VARDHAN
DHANIK
IMRAN ALI
KHAN | G.A. |
|----|---------------|---|---|------|

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

48	BA1/1220/2024	MUKESH KUMAR Versus STATE OF UTTARAKHAND	BIRENDRA SINGH ADHIKARI SIDDHARTH SINGH NEGI	G.A.
WITH IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
49	ABA/1221/2024	IRSHAD Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
50	BA1/1332/2024	SALMAN Versus STATE OF UTTARAKHAND	NEETU SINGH ANAMIKA BASIWAL	G.A.
51	BA1/1433/2024	GULSHER Versus STATE OF UTTARAKHAND	SURAJ PANDEY MEDHA PANDE KUNWAR VIKRAMADITYA SHAH	RAJENDRA SINGH AZAD G.A.
52	BA1/1552/2024	JAGDISH CHANDRA JOSHI Versus STATE OF UTTARAKHAND	MANOJ BHATT SACHIN VEER SINGH MANI KUMAR	G.A.
53	BA1/1612/2024	BHAGAT RAM Versus STATE OF UTTARAKHAND	LOKENDRA DOBHAL	G.A.
54	BA1/1614/2024	AYUSH RAWAT ALIAS AYUSH SINGH RAWAT Versus STATE OF UTTARAKHAND	SHAILABH PANDEY VIKAS BAHUGUNA	G.A.
WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
55	BA1/1788/2024	RAHUL PRATAP SINGH Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
CONNECTED WITH				
55(1)	BA1/1602/2024	LOKESH KUMAR SHARMA Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
56	BA1/1844/2024	MOHD. DANISH ALIAS PIANDARI Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
57	BA1/1908/2024	ASHUTOSH BHANARI ALIAS ASHU BHANDARI AND ANOTHER Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH				

57(1)	BA1/2063/2024	KARAN MEHRA Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH				
57(2)	BA1/2102/2024	UDAY SINGH RATHORE Versus STATE OF UTTARAKHAND	MILIND RAJ KUNDAN SINGH S R S GILL	G.A.
58	BA1/2024/2024	MINTU Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
59	BA1/2037/2024	UPENDRA SINGH Versus STATE OF UTTARAKHAND	NIRANJAN BHATT	G.A.
60	BA1/2049/2024	ABHISHEK RAWAT Versus STATE OF UTTARAKHAND	SIDDHARTH BANKOTI	G.A.
WITH IA/1/2024 FOR EXEMPTION APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT CONNECTED WITH				
60(1)	BA1/1623/2024	KRISHNA JOSHI Versus STATE OF UTTARAKHAND	PAWAN KUMAR JOSHI DINESH CHANDRA JOSHI	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
61	BA1/2083/2024	FARMAN Versus STATE OF UTTARAKHAND	BHUPENDRA PRASAD SWALEHA HUSSAIN SYED NADIM	G.A.
62	BA1/2112/2024	ALAM ANSARI Versus STATE OF UTTARAKHAND	VINAY BHATT MOHD SHAFY	G.A.
63	BA1/2113/2024	ANCHIT GOEL Versus STATE OF UTTARAKHAND	MANAV SHARMA	G.A.
64	BA1/2117/2024	PADAM BOHRA Versus STATE OF UTTARAKHAND	KARAN SINGH DUGTAL	G.A.
65	BA1/2120/2024	AMIT Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
66	BA1/2123/2024	SALEEM Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI	G.A.

			KUSHWAHA	
67	BA1/2124/2024	JAMIL Versus STATE OF UTTARAKHAND	ANKURIT RAJ DAVID	G.A.
68	BA1/2193/2024	BABLU ALIAS CHETAN PRAKASH Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
69	BA1/2293/2024	RAVI JADHAV Versus STATE OF UTTARAKHAND	AMANJOT SINGH CHADHA	G.A.
70	BA1/2294/2024	GOVIND CHOUHAN Versus STATE OF UTTARAKHAND	AMANJOT SINGH CHADHA	G.A.
71	BA1/2330/2024	DINESH SINGH RAWAT Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.

*** ADMISSION MATTERS ***

72	WPSS/446/2020	LALIT CHANDRA TIWARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
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WITH

IA/6535/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER AFFIDAVIT

IA/6536/2024 FOR MISCELLANEOUS APPLICATION

NOTE : AT 02:00 P.M. & CONNECTED WPSS 1824/2016 IS DECIDED.

CONNECTED WITH

72(1)	WPSS/1824/2016	RAJ KUMAR PAL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	M.C. PANT	C.S.C.
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CONNECTED WITH

72(2)	WPSS/1475/2019	CHANDRA BALLABH CHHIMWAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
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CONNECTED WITH

72(3)	WPSS/1648/2019	DINESH CHANDRA BUDHLAKOTI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
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CONNECTED WITH

72(4)	WPSS/1704/2019	UTTARAKHAND VAN VIKAS	M C PANT	SEEMA SAH
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		NIGAM SCALER SANGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS		C.S.C.
	WITH IA/15199/2024 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
72(5)	WPSS/1746/2019	ISHWAR SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(6)	WPSS/1767/2019	MAHESH CHANDRA JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(7)	WPSS/2084/2019	PRAKASH CHANDRA BHATT Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY FOREST AND OTHERS	PREM PRAKASH BHATT MANOJ KUMAR	C.S.C.
	CONNECTED WITH			
72(8)	WPSS/37/2020	GOPAL SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(9)	WPSS/39/2020	KUNWAR SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(10)	WPSS/40/2020	SETHPAL Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(11)	WPSS/41/2020	SUNIL KUMAR NEGI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH			
72(12)	WPSS/43/2020	HEERA SINGH ADHIKARI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH

CONNECTED WITH			
72(13) WPSS/44/2020	KAMLESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(14) WPSS/45/2020	VIDHYA SAGAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(15) WPSS/46/2020	LALIT MOHAN TIWARI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(16) WPSS/47/2020	RAMESH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(17) WPSS/48/2020	JAMAN RAM Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(18) WPSS/49/2020	SURENDRA SINGH Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
72(19) WPSS/50/2020	SUNIL KUMAR CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6531/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
72(20) WPSS/51/2020	BIRENDRA SINGH PAWAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6521/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
72(21) WPSS/53/2020	PRAKASH CHANDRA HEMDAN Versus STATE OF UTTARAKHAND AND	CHITRARTH KANDPAL PRABHAT	C.S.C. SEEMA SAH

	OTHERS	DHYANI	
	CONNECTED WITH		
72(22)	WPSS/54/2020	MAN SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	WITH CLMA/6523/2020 FOR STAY VACATION APPLICATION		C.S.C. SEEMA SAH
	CONNECTED WITH		
72(23)	WPSS/55/2020	SHASTHI DUTT PATHAK Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	WITH CLMA/6524/2020 FOR STAY VACATION APPLICATION		C.S.C. SEEMA SAH
	CONNECTED WITH		
72(24)	WPSS/56/2020	BALA DUTT NAINWAL Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	WITH CLMA/6520/2020 FOR STAY VACATION APPLICATION		C.S.C. SEEMA SAH
	CONNECTED WITH		
72(25)	WPSS/57/2020	DALEEP SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	WITH CLMA/6522/2020 FOR STAY VACATION APPLICATION		C.S.C. SEEMA SAH
	CONNECTED WITH		
72(26)	WPSS/58/2020	NAJAM KHAN Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	WITH CLMA/6525/2020 FOR STAY VACATION APPLICATION		C.S.C. SEEMA SAH
	CONNECTED WITH		
72(27)	WPSS/59/2020	BALDEV SINGH KANDARI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	CONNECTED WITH		
72(28)	WPSS/61/2020	GOVIND SINGH MEHRA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI
	CONNECTED WITH		
72(29)	WPSS/63/2020	VINOD KUMAR Versus STATE OF UTTARAKHAND AND	CHITRARTH KANDPAL PRABHAT

	OTHERS	DHYANI	
	CONNECTED WITH		
72(30) WPSS/64/2020	RAMESH CHANDRA ARYA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH		
72(31) WPSS/66/2020	SATISH CHANDRA SHARMA Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH		
72(32) WPSS/67/2020	SURENDRA SINGH NEGI Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH		
72(33) WPSS/69/2020	SURESH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
	CONNECTED WITH		
72(34) WPSS/592/2020	BALA DUTT MISHRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK	C.S.C. A K BISHT SEEMA SAH
	WITH IA/6537/2023 FOR URGENCY APPLICATION		
	CONNECTED WITH		
72(35) WPSS/615/2020	TIKAM SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK	ANIL K BISHT SEEMA SAH C.S.C.
	WITH CLMA/6880/2020 FOR STAY VACATION APPLICATION		
	CONNECTED WITH		
72(36) WPSS/777/2020	SURESH CHANDRA SUYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
	CONNECTED WITH		
72(37) WPSS/215/2021	KRISHAN KUMAR SHRIVASHTAV AND OTHERS Versus STATE OF UTTARKHNAD AND OTHERS	XITIJ KAUSHIK	ADDL C.S.C. (UP) RAJESH SHARMA C.S.C.
	WITH		

IA/2/2021 FOR STAY APPLICATION

CONNECTED WITH

72(38) WPSS/225/2021	SMT VIMLA DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST DEPARTMENT AND OTHERS	BHAGWAT MEHRA	SEEMA SAH C.S.C.
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CONNECTED WITH

72(39) WPSS/226/2021	KAMLA DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	BHAGWAT MEHRA	SEEMA SAH MANISH KUMAR SINGH C.S.C.
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CONNECTED WITH

72(40) WPSS/276/2021	PRAKASH CHANDRA PANDEY Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST DEVELOPMENT AND OTHERS	BHAGWAT MEHRA	RAJESH SHARMA C.S.C.
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WITH

CLMA/1/2021 FOR STAY APPLICATION
IA/4/2023 FOR URGENCY APPLICATION

CONNECTED WITH

72(41) WPSS/553/2021	NANDAN SINGH NEGI AND OTHERS Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY FOREST AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. RAJESH SHARMA
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CONNECTED WITH

72(42) WPSS/558/2021	VINOD CHANDRA BAHUGUNA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. RAJESH SHARMA MANISH KUMAR SINGH
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CONNECTED WITH

72(43) WPSS/592/2021	SHAMBHU DATT BHATT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C.
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CONNECTED WITH

72(44) WPSS/702/2021	HIRA SINGH KORANGA AND OTHERS Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY FOREST AND OTHERS	G C KANDPAL VINOD TIWARI	SEEMA SAH C.S.C. RAJESH SHARMA MANISH KUMAR SINGH
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WITH

IA/1/2021 FOR STAY APPLICATION

	CONNECTED WITH			
72(45)	WPSS/828/2021	PRAKASH CHANDRA TIWARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. RAJESH SHARMA
	WITH IA/1/2021 FOR STAY APPLICATION			
	CONNECTED WITH			
72(46)	WPSS/1299/2023	PADMA DATT JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT NIRMALA BHATT	C.S.C. RAJESH SHARMA
	CONNECTED WITH			
72(47)	WPSS/1300/2023	KANTA BALLABH BUDHLAKOTI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT, NIRMALA BHATT, PREM PRAKASH BHATT,	C.S.C. RAJESH SHARMA
	CONNECTED WITH			
72(48)	WPSS/1301/2023	INDAR BAHADUR SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT, NIRMALA BHATT, PREM PRAKASH BHATT,	C.S.C. RAJESH SHARMA
	CONNECTED WITH			
72(49)	WPSS/1683/2023	SATYA PRASAD BIJALWAN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT SOURABH KUMAR	C.S.C. RAJESH SHARMA
	WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
73	CRLR/872/2023	YOGESH KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	G.A.
	WITH IA/1/2023 FOR STAY APPLICATION			
74	CRLR/655/2024	ABDUL QADIR Versus STATE OF UTTARAKHAND AND ANOTHER	KIRTI SHARAN AGARWAL SUDHIR KUMAR	G.A.
	WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION			
75	CRLR/726/2024	MOHAMMAD FURKAN Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR	G.A.

WITH
IA/1/2024 FOR EXEMPTION APPLICATION
IA/2/2024 FOR BAIL AND SUSPENSION OF SENTENCE

76 CRLR/857/2024 R. V. CAREER BHARAT
Versus CHAUDHARY
R. K. PETROCAME

WITH
IA/1/2024 FOR BAIL APPLICATION

77 CRLR/861/2024 GIRISH CHANDRA JOSHI SANJAY BHATT G.A.
Versus PREM PRAKASH
STATE OF UTTARAKHAND BHATT

WITH
IA/1/2024 FOR BAIL APPLICATION

*** ORDERS ON APPLICATIONS (URGENCY) ***

78 BA1/144/2024 GURVINDER SINGH BIRENDRA G.A.
Versus SINGH
STATE OF UTTARAKHAND ADHIKARI
VIKAS ANAND
ADITYA SINGH
GYANMATI
KUSHWAHA
SIDDHARTH
SINGH NEGI

WITH
IA/4/2024 FOR SHORT TERM BAIL APPLICATION
IA/5/2024 FOR URGENCY APPLICATION

79 BA1/544/2024 SHARIF ALIAS RIYAZUL PANKAJ KUMAR G.A.
Versus SHARMA
STATE OF UTTARAKHAND

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IA/2/2024 FOR URGENCY APPLICATION

80 BA1/1871/2024 GAURAV SHRUTI JOSHI G.A.
Versus
STATE OF UTTARAKHAND

WITH
IA/1/2024 FOR URGENCY APPLICATION

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Causelists generated for Bench ID- 1057 and causlist ID- (1001) 09/12/2024 05:31:23 pm(107)